

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.125

COMP.APPL/189 (CH)2020
COMP.APPL/263(CH)2020
COMP.APPL/10(CH)2021
COMP.APPL/11 (CH)2021
And
CP No. 60/Chd/Chd/2020

IN THE MATTER OF:

Anup Nargas & Ors.

...

Petitioners

Versus

Yar Gun Enterprises Pvt. Ltd. & Ors

...

Respondents

Under Section: 241, 242(4) CA 2013 &
R 11, NCLT Rules 2016, Rule 32

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024.

Sd/-

Court Officer